

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-104/2001/7939/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Shabnom Choudhury.
District & Sessions Judge,
Bajali, Pathsala.

Dated Guwahati, the th 19 September, 2022.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJ/BJA/2022/1028 dtd. 14.09.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from the evening of 14.09.2022 till the morning of 16.09.2022**, has been granted. The C.J.M., Bajali, Pathsala and in her absence the J.M.F.C., Bajali, Pathsala would remain in charge of your Court and office during your absence.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-104/2001/7940/A, dated , 19-09-2022

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)